

DIRECTORATE GENERAL OF FOREIGN TRADE DES-VI (FOOD & MISC)

Minutes of the meeting No. 17/15 of NC-VI held on 29.12.2014

Meeting No. 17/15 for the licensing year 2014-15 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 29.12.2014 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	Dy. I.A.	MFPI
Officers in attendance			
2	Sh. Yoginder Singh	DDG	DGFT
3	Sh. S.K. Panigrahi	E.O.	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

684	Case No.:1/10/85-ALC3/2014	Party Name:FIELD FRESH FOODS PRIVATE LIMITED	Meet No/Date:17/85- ALC3/2014 29.12.2014	Status:
1	HQ :01/85/050/00079/AM15/	File RLA :05/23/040/00185/AM15/	File Lic.No/Date:0510390243 11.08.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

685	Party Name:BHANSALI TRADING CORPN, & KOTHARI GEMS	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status: Deferred
2	HQ :01/85/162/176/AM13	File Fixation of wastage norms for export product "Cut & Polished coloured Gem Stones & Silver Studded Jewellery".	
It was noted that despite three reminders, comments are awaited from MSME (G&C).. It was decided to issue D.O reminder to MSME to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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Directorate General of
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योगेंद्र सिंह/YOGINDER SINGH
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686	Case No.:4/9/85-ALC3/2014	Party Name:WRIGLEY INDIA PVT LTD.,	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
3	HQ :01/85/050/00070/AM15/	File RLA :07/24/040/00081/AM15/	File Lic.No/Date:0710105328 23.06.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

h/k/-

687	Case No.:2/26/85-ALC3/2013	Party Name:NOBEL HYGIENE LTD.	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
4	HQ :01/85/050/00163/AM14/	File RLA :03/95/040/00938/AM14/	File Lic.No/Date:0310771067 19.02.2014	Deferred
It was decided to remind office of Textile Commissioner , Mumbai to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

h/k/-

688	Case No.:5/9/85-ALC3/2014	Party Name:SCHOUTEN AAHAAR INDIA PRIVATE LIMITED	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
5	HQ :01/85/050/00071/AM15/	File RLA :08/24/040/00121/AM15/	File Lic.No/Date:0810132540 01.07.2014	Deferred
It was decided to remind the firm to furnish their clarification sought by this office e mail dated 12.11.2014. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

h/k/-

689	Case No.:1/12/85-ALC3/2014	Party Name:PARAYIL FOOD PRODUCTS PVT.LTD.,	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
6	HQ :01/85/050/00090/AM15/	File RLA :10/24/040/00049/AM15/	File Lic.No/Date:1010058746 20.08.2014	Deferred
It was decided to remind CIFT to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

h/k/-

690	Case No.:5/12/85-ALC3/2014	Party Name:SAMI SPICES AND HERBS PVT LTD	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
7	HQ :01/85/050/00094/AM15/	File RLA :03/95/040/00343/AM15/	File Lic.No/Date:0310787560 04.08.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

h/k/-

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691	Party Name: DRYTECH Meet No/Date: 17/85- Status:
Case No.: 12/9/85-ALC3/2014	PROCESSES (I) PVT. LTD; ALC3/2014 26.12.2014
8 HQ	File RLA File Lic.No/Date: 0310783657 Deferred
:01/85/050/00078/AM15/	:03/94/040/01186/AM14/ 30.05.2014
It was decided to remind the firm to furnish requisite information as called for vide this office e mail dated 11.11.2014. The case was deferred and to be placed before committee meeting to be held on 29.1.2015	

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692	Party Name: CHIPITA INDIA Meet No/Date: 17/85- Status:
Case No.: 11/9/85-ALC3/2014	PRIVATE LIMITED ALC3/2014 26.12.2014
9 HQ	File RLA File Lic.No/Date: 0310786039 Deferred
:01/85/050/00077/AM15/	:03/94/040/00106/AM15/ 26.06.2014
It was decided to remind then firm to furnish requisite information as called for vide this office e mail dated 14.11.2014. The case was deferred and to be placed before committee meeting to be held on 29.1.2015	

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693	Party Name: CHIRAL Meet No/Date: 17/85- Status:
Case No.: 26/7/85-ALC3/2014	ORGANICS (P) LTD. ALC3/2014 26.12.2014
10 HQ	File RLA File Lic.No/Date: 0310777278 Deferred
:01/85/050/00062/AM15/	:03/94/040/01164/AM14/ 07.04.2014
It was noted that firm has furnished the requisite information by e mail dated 11.12.2014 to this office under intimation to MFPI. It was decided to remind MFPI to furnish their revised comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015	

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694	Party Name: INDO GERMAN Meet No/Date: 17/85- Status:
Case No.: 6/12/85-ALC3/2014	ALKALOIDS ALC3/2014 26.12.2014
11 HQ	File RLA File Lic.No/Date: 0310786683 Deferred
:01/85/050/00095/AM15/	:03/94/040/00310/AM15/ 10.07.2014
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015	

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695
Case No.:7/26/85-ALC3/2013 Party Name:CHOICE TRADING CORPORATION ALC3/2014
PRIVATE LIMITED 26.12.2014 Meet No/Date:17/85- Status:

HQ File RLA File Lic.No/Date:1010056650 Approved
:01/85/050/00168/AM14/ :10/24/040/00065/AM14/ 27.01.2014

It was noted that firm has furnished information vide their letter dated 19.11.2014 .Committee decided to approve the ad-hoc norms as per the written comments furnished by MFPI Vide their O.M No. 88/DGFT/ 2011 dated 11.7.2014 as under :-

Export Item	Qty.	Import Item	Qty.
Shrimp cocktail box with sauce (weight of cocktail sauce 3900kg and shrimp indigenously procured 12212 kg)	16112 .00 kg	Cocktail sauce (in 35518 Numbers cups)	3900.00 kg (on net to net basis with accountability clause)

RA may take consequential action as per policy / procedure.

696
Case No.:2/24/85- Party Name:S.R.S.PHARMACEUTICALS ALC3/2014
ALC3/2013 PVT. LTD. 26.12.2014 Meet No/Date:17/85- Status:

HQ File RLA File :03/95/040/00778/AM14/ Lic.No/Date:0310764676 Deferred
:01/85/050/00148/AM14/ 06.01.2014

It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

697
Case No.:24/7/85- Party Name:S.R.S.PHARMACEUTICALS ALC3/2014
ALC3/2014 PVT. LTD. 26.12.2014 Meet No/Date:17/85- Status:

HQ File RLA File :03/95/040/01030/AM14/ Lic.No/Date:0310777165 Deferred
:01/85/050/00060/AM15/ 04.04.2014

It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

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698	Party	Meet	No/Date:17/85-	Status:
Case	No.:5/25/85-	Name:S.R.S.PHARMACEUTICALS	ALC3/2014	
ALC3/2012	PVT. LTD.	26.12.2014		
15 HQ	File	RLA File :03/95/040/00435/AM13/	Lic.No/Date:0310708120	Deferred
:01/85/050/00131/AM13/			07.09.2012	
It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

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699	Party	Meet	No/Date:17/85-	Status:
Case	No.:13/26/85-	Name:S.R.S.PHARMACEUTICALS	ALC3/2014	
ALC3/2013	PVT. LTD.	26.12.2014		
16 HQ	File	RLA File :03/95/040/00855/AM14/	Lic.No/Date:0310768785	Deferred
:01/85/050/00174/AM14/			31.01.2014	
It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

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700	Party	Meet	No/Date:17/85-	Status:
Case	No.:9/39/85-	Name:S.R.S.PHARMACEUTICALS	ALC3/2014	
ALC3/2012	PVT. LTD.	26.12.2014		
17 HQ	File	RLA File :03/95/040/00616/AM13/	Lic.No/Date:0310720632	Deferred
:01/85/050/00179/AM13/			14.01.2013	
It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015.				

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701	Party	Meet	No/Date:17/85-	Status:
Case	No.:1/26/85-	Name:S.R.S.PHARMACEUTICALS	ALC3/2014	
ALC3/2013	PVT. LTD.	26.12.2014		
18 HQ	File	RLA File :03/95/040/00906/AM14/	Lic.No/Date:0310770501	Deferred
:01/85/050/00162/AM14/			18.02.2014	
It was noted that revised comments, flavour-wise are awaited from MFPI. It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015.				

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702	Case No.:2/10/85-ALC3/2014	Party Name:VIVIMED LABS LIMITED	Meet ALC3/2014 26.12.2014	No/Date:17/85- 26.12.2014	Status:
19	HQ :01/85/050/00080/AM15/	File RLA :09/24/040/00116/AM15/	File Lic.No/Date:0910060283 29.05.2014		Deferred

It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015.

703	Case No.:7/12/85-ALC3/2014	Party Name:VIVIMED LABS LIMITED	Meet ALC3/2014 26.12.2014	No/Date:17/85- 26.12.2014	Status:
20	HQ :01/85/050/00096/AM15/	File RLA :09/24/040/00115/AM15/	File Lic.No/Date:0910060284 29.05.2014		Deferred

It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

704	Case No.:15/7/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet ALC3/2014 26.12.2014	No/Date:17/85- 26.12.2014	Status:
21	HQ :01/85/050/00051/AM15/	File RLA :31/83/040/00030/AM15/	File Lic.No/Date:3110063934 09.05.2014		Deferred

It was noted that Ministry of Agriculture and Cooperation vide their O.M No 13018/03/2014- Trade dated 1.12.2014 has simply stated that they have no objection. It was decided to request Department of Agriculture to furnish the specific quantity of import item required for export product "Roses". The case was deferred and to be placed before committee meeting to be held on 29.1.2015

705	Case No.:17/7/85-ALC3/2014	Party Name:GHODAWAT AGRO PVT. LTD.	Meet ALC3/2014 26.12.2014	No/Date:17/85- 26.12.2014	Status:
22	HQ :01/85/050/00053/AM15/	File RLA :31/83/040/00016/AM15/	File Lic.No/Date:3110063679 28.04.2014		Deferred

It was noted that Ministry of Agriculture and Cooperation vide their O.M No 13018/03/2014- Trade dated 1.12.2014 has simply stated that they have no objection. It was decided to request Department of Agriculture to furnish the specific quantity of import item required for export product "Roses". The case was deferred and to be placed before committee meeting to be held on 29.1.2015

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706	Party Name:GHODAWAT	Meet No/Date:17/85-	Status:
Case No.:8/10/85-ALC3/2014	AGRO PVT. LTD.	ALC3/2014	
		26.12.2014	
HQ	File RLA	File Lic.No/Date:3110064525	Deferred
23 :01/85/050/00086/AM15/	:31/83/040/00079/AM15/	03.07.2014	
It was noted that Ministry of Agriculture and Cooperation vide their O.M No 13018/03/2014- Trade dated 1.12.2014 has simply stated that they have no objection. It was decided to request Department of Agriculture to furnish the specific quantity of import item required for export product "Roses". The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

707	Party Name:GHODAWAT	Meet No/Date:17/85-	Status:
Case No.:7/10/85-ALC3/2014	AGRO PVT. LTD.	ALC3/2014	
		26.12.2014	
HQ	File RLA	File Lic.No/Date:3110064524	Deferred
24 :01/85/050/00085/AM15/	:31/83/040/00080/AM15/	03.07.2014	
It was noted that Ministry of Agriculture and Cooperation vide their O.M No 13018/03/2014- Trade dated 1.12.2014 has simply stated that they have no objection. It was decided to request Department of Agriculture to furnish the specific quantity of import item required for export product "Roses". The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

708	Party Name:MARINE	Meet No/Date:17/85-	Status:
Case No.:7/17/85-ALC3/2014	CHEMICALS,	ALC3/2014	
		26.12.2014	
HQ	File RLA	File Lic.No/Date:1010058913	Decided
25 :01/85/050/00127/AM15/	:10/24/040/00088/AM15/	27.11.2014	
It was noted that ad-hoc norms for the same product for the same firm have already been fixed by Norms Committee in its meeting No. 15 dated 17.10.2013 (case no.573) . Committee decided that RA concerned may take consequential action in terms of para 4.7.1 (b) of HBP Vol-I 2009-14 (updated 5 TH June 2012).-			

709	Party Name:EASTERN	Meet No/Date:17/85-	Status:
Case No.:12/17/85-ALC3/2014	CONDIMENTS PRIVATE	ALC3/2014	
	LIMITED	26.12.2014	
HQ	File RLA	File Lic.No/Date:1010058862	Deferred
26 :01/85/050/00132/AM15/	:10/24/040/00071/AM15/	31.10.2014	
It was decided to defer the case and to place it before the next norms committee meeting to be held on 29.1.2015.			

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710	Party Name:ESSEM	Meet No/Date:17/85-	Status:
Case No.:1/17/85-ALC3/2014	TECNOPINZ PVT. LTD	ALC3/2014 26.12.2014	
27 HQ	File RLA	File Lic.No/Date:3110065137	Deferred
:01/85/050/00121/AM15/	:31/83/040/00092/AM15/	12.12.2014	
It was decided to request RA concerned to furnish the hard copy of the application. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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711	Party Name:PARAYIL FOOD	Meet No/Date:17/85-	Status:
Case No.:2/13/85-ALC3/2014	PRODUCTS PVT.LTD.,	ALC3/2014 26.12.2014	
28 HQ	File RLA	File Lic.No/Date:1010058344	Deferred
:01/85/050/00105/AM15/	:10/24/040/00013/AM15/	05.06.2014	
It was decided to remind CIFT to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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712	Party Name:OLYMPIC	Meet No/Date:17/85-	Status:
Case No.:4/17/85-ALC3/2014	ZIPPERS LTD	ALC3/2014 26.12.2014	
29 HQ	File RLA	File Lic.No/Date:0510392112	Deferred
:01/85/050/00124/AM15/	:05/24/040/00368/AM15/	24.11.2014	
It was decided to remind MSME (Mechanical division) to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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713	Party Name:SSK EXPORTS	Meet No/Date:17/85-	Status:
Case No.:9/17/85-ALC3/2014	LTD.	ALC3/2014 26.12.2014	
30 HQ	File RLA	File Lic.No/Date:0210205197	Deferred
:01/85/050/00129/AM15/	:02/24/040/00153/AM15/	19.11.2014	
It was decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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714	Party Name:ACG	Meet No/Date:17/85-	Status:
Case No.:28/17/85-ALC3/2014	ASSOCIATED CAPSULES PVT. LIMITED	ALC3/2014 26.12.2014	
31 HQ	File RLA	File Lic.No/Date:0310790288	Deferred
:01/85/050/00148/AM15/	:03/94/040/00601/AM15/	16.10.2014	
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015			

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715	Party	Name:VPL	Meet	No/Date:17/85-	Status:
Case No.:3/17/85-ALC3/2014	CHEMICALS PVT.LTD,		ALC3/2014		
			26.12.2014		
32 HQ	File RLA	File	Lic.No/Date:0710106961	Deferred	
:01/85/050/00123/AM15/	:07/24/040/00087/AM15/		13.11.2014		
It was decided to remind Department of C&PC to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015					

11/11/15

716	Party	Name:GOLDEN	Meet	No/Date:17/85-	Status:
Case No.:29/17/85-ALC3/2014	CASHEW PRODUCTS		ALC3/2014		
	PRIVATE LIMITED,		26.12.2014		
33 HQ	File RLA	File	Lic.No/Date:0310790076	Deferred	
:01/85/050/00149/AM15/	:03/94/040/00636/AM15/		09.10.2014		
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015					

11/11/15

717	Party	Name:AGSON	Meet	No/Date:17/85-	Status:
Case No.:13/17/85-ALC3/2014	GLOBAL PRIVATE		ALC3/2014		
	LIMITED.		26.12.2014		
34 HQ	File RLA	File	Lic.No/Date:0510391556	Deferred	
:01/85/050/00133/AM15/	:05/23/040/00249/AM15/		13.10.2014		
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015					

11/11/15

718	Party	Name:NASHIK	Meet	No/Date:17/85-	Status:
Case No.:31/17/85-ALC3/2014	VINTNERS PVT LIMITED		ALC3/2014		
			26.12.2014		
35 HQ	File RLA	File	Lic.No/Date:0310790073	Deferred	
:01/85/050/00151/AM15/	:03/95/040/00513/AM15/		09.10.2014		
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015					

11/11/15

योगेश सिंह/YOGINDER SINGH
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आर्थिक विभाग/Department of Commerce
New Delhi

719	Party	Meet	No/Date:17/85-	Status:
Case No.:33/17/85-ALC3/2014	Name:S.R.S.PHARMACEUTICALS PVT. LTD.	ALC3/2014	26.12.2014	
36 HQ	File RLA File :03/95/040/00424/AM15/	Lic.No/Date:0310789625	24.09.2014	Deferred

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

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720	Party	Meet	No/Date:17/85-	Status:
Case No.:32/17/85-ALC3/2014	Name:NUTRIVITA FOODS PVT.LTD.	ALC3/2014	26.12.2014	
37 HQ	File RLA File :03/95/040/00555/AM15/	Lic.No/Date:0310789919	01.10.2014	Deferred

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

h/h.

721	Party	Meet	No/Date:17/85-	Status:
Case No.:30/17/85-ALC3/2014	Name:NUTRIVITA FOODS PVT.LTD.	ALC3/2014	26.12.2014	
38 HQ	File RLA File :03/95/040/00556/AM15/	Lic.No/Date:0310789920	01.10.2014	Deferred

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

h/h.

722	Party	Meet	No/Date:17/85-	Status:
Case No.:6/17/85-ALC3/2014	Name:ARJUNA NATURAL EXTRACTS LIMITED	ALC3/2014	26.12.2014	
39 HQ	File RLA File :10/24/040/00066/AM15/	Lic.No/Date:1010058840	13.10.2014	Deferred

It was decide to remind Department of Vegetable Vanaspati oil & Fats to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

h/h.

संलग्न मित्र/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
वाणिज्य विभाग, नई दिल्ली

Udyog Bhawan, New Delhi

723	Party Name: ARJUNA NATURAL LIMITED	Meet No/Date: 17/85-ALC3/2014 26.12.2014	Status:
Case No.: 5/17/85-ALC3/2014			
40 HQ	File RLA	File Lic.No/Date: 1010058858 31.10.2014	Deferred
:01/85/050/00125/AM15/	:10/24/040/00072/AM15/		

It was decide to remind Department of Vegetable Vanaspati oil & Fats to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

724	Party Name: GHODAWAT AGRO PVT. LTD.	Meet No/Date: 17/85-ALC3/2014 26.12.2014	Status:
Case No.: 11/17/85-ALC3/2014			
41 HQ	File RLA	File Lic.No/Date: 3110064958 09.10.2014	Deferred
:01/85/050/00131/AM15/	:31/83/040/00155/AM15/		

It was decide to remind Ministry of Agriculture and Cooperation to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

725	Party Name: GHODAWAT AGRO PVT. LTD.	Meet No/Date: 17/85-ALC3/2014 26.12.2014	Status:
Case No.: 10/17/85-ALC3/2014			
42 HQ	File RLA	File Lic.No/Date: 3110064959 09.10.2014	Deferred
:01/85/050/00130/AM15/	:31/83/040/00156/AM15/		

It was decide to remind Ministry of Agriculture and cooperation to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

726	Party Name: AMBOOTIA TEA EXPORTS PVT. LTD.	Meet No/Date: 17/85-ALC3/2014 26.12.2014	Status:
Case No.: 8/17/85-ALC3/2014			
43 HQ	File RLA	File Lic.No/Date: 0210205031 26.09.2014	Deferred
:01/85/050/00128/AM15/	:02/24/040/00110/AM15/		

It was decide to remind Tea Board to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

727	Party Name: AMBOOTIA TEA EXPORTS PVT. LTD.	Meet No/Date: 17/85-ALC3/2014 26.12.2014	Status:
Case No.: 2/17/85-ALC3/2014			
44 HQ	File RLA	File Lic.No/Date: 0210205147 11.11.2014	Deferred
:01/85/050/00122/AM15/	:02/24/040/00147/AM15/		

It was decide to remind Tea Board to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

उद्योग विभाग
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
कॉमर्स विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

728	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:15/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
45 HQ	File RLA	File	Lic.No/Date:0310790303	Deferred
:01/85/050/00135/AM15/	:03/94/040/00641/AM15/		16.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hit.

729	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:17/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
46 HQ	File RLA	File	Lic.No/Date:0310790378	Deferred
:01/85/050/00137/AM15/	:03/94/040/00673/AM15/		20.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hit.

730	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:19/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
47 HQ	File RLA	File	Lic.No/Date:0310788646	Deferred
:01/85/050/00139/AM15/	:03/94/040/00484/AM15/		02.09.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hit.

731	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:16/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
48 HQ	File RLA	File	Lic.No/Date:0310790300	Deferred
:01/85/050/00136/AM15/	:03/94/040/00640/AM15/		16.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hit.

732	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:14/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
49 HQ	File RLA	File	Lic.No/Date:0310790379	Deferred
:01/85/050/00134/AM15/	:03/94/040/00667/AM15/		20.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hit.

योगेश सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

733	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:18/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
50 HQ	File RLA	File	Lic.No/Date:0310790305	Deferred
:01/85/050/00138/AM15/	:03/94/040/00651/AM15/		16.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

W.M.

734	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:20/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
51 HQ	File RLA	File	Lic.No/Date:0310788594	Deferred
:01/85/050/00140/AM15/	:03/94/040/00474/AM15/		02.09.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

W.M.

735	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:25/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
52 HQ	File RLA	File	Lic.No/Date:0310789967	Deferred
:01/85/050/00145/AM15/	:03/94/040/00617/AM15/		07.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

W.M.

736	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:26/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
53 HQ	File RLA	File	Lic.No/Date:0310790304	Deferred
:01/85/050/00146/AM15/	:03/94/040/00650/AM15/		16.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

W.M.

737	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:24/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
54 HQ	File RLA	File	Lic.No/Date:0310789969	Deferred
:01/85/050/00144/AM15/	:03/94/040/00618/AM15/		07.10.2014	
It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

W.M.

आचार्य निरीक्षण/युनिफाइड निरीक्षण
 Dy. Director General of Foreign Trade
 विदेशी व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

738	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:27/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
55 HQ	File RLA	File	Lic.No/Date:0310788642	Deferre4d
:01/85/050/00147/AM15/	:03/94/040/00478/AM15/		02.09.2014	

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

739	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:22/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
56 HQ	File RLA	File	Lic.No/Date:0310789970	Deferred
:01/85/050/00142/AM15/	:03/94/040/00619/AM15/		07.10.2014	

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

740	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:23/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
57 HQ	File RLA	File	Lic.No/Date:0310788643	Deferred
:01/85/050/00143/AM15/	:03/94/040/00483/AM15/		02.09.2014	

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

741	Party Name:JINDAL DRUGS	Meet	No/Date:17/85-	Status:
Case No.:21/17/85-ALC3/2014	LIMITED	ALC3/2014	26.12.2014	
58 HQ	File RLA	File	Lic.No/Date:0310789835	Deferred
:01/85/050/00141/AM15/	:03/94/040/00595/AM15/		30.09.2014	

It was decide to remind MFPI to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

742	Party Name:GLOBAL	Meet	No/Date:17/85-	Status:
Case No.:7/9/85-ALC3/2014	GOURMET PVT LTD	ALC3/2014	26.12.2014	
59 HQ	File RLA	File	Lic.No/Date:3410040215	Deferred
:01/85/050/00073/AM15/	:34/24/040/00051/AM15/		06.06.2014	

It was decide to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015

743	Case No.:7/7/85-ALC3/2014	Party Name:CHOICE TRADING CORPORATION PRIVATE LIMITED	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
60	HQ :01/85/050/00043/AM15/	File RLA :10/24/040/00005/AM15/	File Lic.No/Date:1010058496 19.06.2014	Deferred
It was decide to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hkt

744	Case No.:11/10/85- ALC3/2014	Party Name:PARAYIL EXPORTS	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
61	HQ :01/85/050/00089/AM15/	File RLA :10/24/040/00038/AM15/	File Lic.No/Date:1010058701 06.08.2014	Deferred
It was decide to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hkt

745	Case No.:5/10/85-ALC3/2014	Party Name:IRIS PRODUCTS PVT. LTD.	Meet No/Date:17/85- ALC3/2014 26.12.2014	Status:
62	HQ :01/85/050/00083/AM15/	File RLA :08/24/040/00170/AM15/	File Lic.No/Date:0810132817 24.07.2014	Deferred
It was decide to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before committee meeting to be held on 29.1.2015				

hkt

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योगेन्द्र सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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